

**CENTRAL ADMINISTRATIVE TRIBUNAL
CHANDIGARH BENCH**

O.A.NO. 060/01171/2018 Date of order:- 1.10.2018.

Coram: **Hon'ble Mr. Sanjeev Kaushik, Member (J)**
Hon'ble Mrs.P.Gopinath, Member (A).

Sonia Rani w/o Yogesh Kumar, CSR Assistant Gr.I, P.G.I. Sector 12, Chandigarh, r/o House NO.42, Type I, PGI Campus, Sector 12, Chandigarh-160012.

.....Applicant.

(By Advocate :- Dr. G.K.S.Taank)

Versus

1. The Post Graduate Institute of Medical Sciences & Research, Sector 12, Chandigarh, through its Director -160012.
2. The Medical Superintendent Post Graduate Institute of Medical Sciences & Research, Sector 12, Chandigarh-160012.
3. The Superintendent CSSD, Post Graduate Institute of Medical Sciences & Research, Sector 12, Chandigarh-160012.
4. Kumari Pramila, CSR Assistant, Grade I, CSSD, The Post Graduate Institute of Medical Sciences & Research, Sector 12, Chandigarh-160012.
5. Jyoti CSR Assistant Grade-I, CSSD The Post Graduate Institute of Medical Sciences & Research, Sector 12, Chandigarh-160012.

...Respondents

O R D E R (Oral).

Sanjeev Kaushik, Member (J):

After realizing that the applicant has not challenged the promotion of private respondents to the post of Supervisor CSSD and has also not challenged the order dated 13.3.2016 (Annexure A-6)

whereby her representation for considering her candidature for the said post has been rejected, learned counsel for the applicant seeks permission to withdraw the instant OA to enable him to file a fresh one with better particulars, on the same cause of action. Ordered accordingly.

(SANJEEV KAUSHIK)
MEMBER (J)

(P.GOPINATH)
MEMBER (A).

Dated:- 1.10.2018.

Kks



